

[English]

"Leave it to me, I will do that. How I will do that, leave it to me."

[Translation]

There were his words: Leave it to me, and he has been avoiding it for one and a half year. The impeachment motion is lying pending in the House even today. I would like to urge upon the hon. Minister of Parliamentary affairs that keeping in view the sentiments of all the hon. Members, there is no other alternative, the impeachment motion may kindly be passed through consensus and the Chief Election Commissioner be removed. (Interruptions)

[English]

MR. DEPUTY SPEAKER: Matter under Rule 377.

(Interruptions)

MR. DEPUTY SPEAKER: Let there not be any debate. It is not fair on our part to drag on the Zero Hour for such a long time.

SHRI M. R. KADAMBUR JANARTHANAN (Tirunelveli): Sir, when the by-election is going on in Tamil Nadu, he should not meddle or disrupt the by-election which is going on in Tamil Nadu. (Interruptions)

MR. DEPUTY SPEAKER: Mr. Janarthanan, you wanted a response from the hon. Minister, the Minister has also responded to your request. Let us now go for Matters under Rule 377.

13.29½ hrs.

#### MATTERS UNDER RULE 377

[English]

**(i) Need to clear Pamba-Achankoil Vaigai River link Project of Tamil Nadu**

DR. V. RAJESHWARAN (Ramanathapuram): Ramanathapuram district in Tamil Nadu is the most backward drought

prone area. Drinking water scarcity is the major problem as subsoil water in most of the area is saline. Due to frequent failure of monsoon, most of the land remains dry and agriculture normally fail. National Water Development Agency has taken up 23 water balance studies in India. Pamba-Achankoil Vaigai river link is one among those studies. If this project is implemented about 700 million cubic metres of water can be diverted towards Tamil Nadu. The project cost is around Rs.700 crores. This will help in irrigation of one lakh hectare of land in Tamil Nadu and provide 17 MVA electricity benefit to Kerala.

In view of the backwardness of the district, I request the Central Government to finalise this project immediately. I further request that World Bank loan may be sought for speedy implementation of the project.

**(ii) Need to amend the Constitution to make provisions for providing reservation in Government jobs to other backward classes in proportion to their population**

SHRI P. P. KALIAPERUMAL (Cuddalore): Mr. Deputy Speaker, Sir, the population of other backward Classes constitute 52 per cent of the total population of India. The population of Scheduled Castes and Scheduled Tribes constitute 22 per cent of the total population of India. The reservation of jobs to the Scheduled Castes and the Scheduled Tribes has been rightly made in proportion to their population, that is, 22 per cent. But surprisingly, the reservation for Other Backward Classes (OBCs) has been made 27 per cent which is not in proportion to their population. This is thus an anomaly.

The people of Other Backward Classes, sans the creamy layer are socially oppressed and economically depressed. They are half-naked, semi-starved and illiterates.

In these circumstances, I urge upon the Union Government to suitably amend the